

[Translation]

### **Agro Based Industries**

6800. S. ATINDER PAL SINGH: Will the Minister of AGRICULTURE be pleased to state:

(a) whether any survey has been conducted or study paper has been prepared by Government regarding industrial units which can be established based on agricultural producer;

(b) if so, the details thereof;

(c) whether requisite world class technologies available for this purpose in the country;

(d) whether Government propose to reserve the licences for agro-based industrial units for the farmers or the cooperatives of the farmers only.

(e) if so, the details thereof; and

(f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR):

(a) and (b). Yes, Sir. Various studies are conducted from time to time for development of various sectors of Food Processing Industries including fruit and vegetable processing, meat processing, marine fisheries and Small Scale Industries etc.

(c) Yes, Sir.

(d) and (e). Government has not proposal at present to reserve the licence for agro-based industrial units for the farmers or the co-operatives of the farmers.

(f) Due to meagre utilisation of the

agricultural produce by the industry, it may not be advisable to adopt reservation policy.

[English]

### **Million wells Programme (Jeevandhara) for Scheduled Castes/Scheduled Tribes**

6801. SHRI J. CHOKKA RAO: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government are aware that million wells programme (Jeevandhara) taken up for Scheduled Castes and Scheduled Tribes from 1988-89 has helped in upliftment of the weaker sections;

(b) if so, the number of pucca wells built for SCs/STs. State-wise so far;

(c) the funds still required for the remaining wells;

(d) whether Government would allocate additional funds to complete all the wells;

(e) whether this scheme would be a continued and other schemes taken up for the welfare of the weaker sections in rural India; and

(f) if so, the details thereof?

THE MINISTER OF STATE FOR RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI UPENDRA NATH VERMA): (a) Yes, Sir.

(b) The number of wells reported to have been constructed under the Million Wells Scheme (the correct name of the Scheme) State-wise, so far, have been indicated in the Statement-A.

(c) and (d). The Million Wells Scheme (MWS) was launched during the year 1988-89. The requirement of resources for the

scheme during the year constituted the first charge on the resources of wage employment programmes released to the States/ Union Territories during the year. As such, it was fully funded. MWS was continued during 1989-90 also. The requirements of funds for the Scheme were required be met out of the 15% resources earmarked for individual beneficiary-oriented schemes for Scheduled Castes (SCs)/Scheduled Tribes (STs) under the Jawahar Rozgar Yojana. During 1990-91, Rs. 524.62 crores which is 20% of the total allocations under the Jawahar Rozgar Yojna have been earmarked for the MVS.

(e) and (f). Rural Development Depart-

ment is implementing two major programmes of Jawahar Rozgar Yojna (JRY) and Integrated Rural Development Programme (IRDP), which have the earmarked provisions for the benefit of the SCs/STs and freed bonded labourers amongst the weaker sections of rural India. Both the programmes are being continued during the 1990-91.

Besides, Central and Centrally Sponsored Schemes meant for the development of SCs/STs being implemented by the Ministry of Welfare, the details of which are given in Statement-B, will also be continued during the current financial year.

#### STATEMENT-A

<i>Sl. No.</i>	<i>State/UTs.</i>	<i>No. of Wells reported to have been constructed so far (Nos.)</i>
1	2	3
1.	Andhra Pradesh	17211
2.	Arunachal Pradesh	—
3.	Assam	—
4.	Bihar	39034
5.	Goa	8
6.	Gujarat	7737
7.	Haryana	—
8.	Himachal Pradesh	37
9.	Jammu & Kashmir	113
10.	Karnataka	2399
11.	Kerala	188
12.	Madhya Pradesh	5069

1	2	3
13.	Maharashtra	7444
14.	Manipur	19
15.	Meghalaya	—
16.	Mizoram	—
17.	Nagaland	44
18.	Orissa	11245
19.	Punjab	—
20.	Rajasthan	9399
21.	Sikkim	—
22.	Tamil Nadu	6143
23.	Tripura	—
24.	Uttar Pradesh	464
25.	West Bengal	2663
26.	A&N Island	—
27.	Chandigarh	—
28.	D & N Haveli	30
29.	Delhi	—
30.	Daman & Diu	—
31.	Lakshadweep	—
32.	Pondicherry	—
Total		109247

**STATEMENT-B**

*The details of the Central and Centrally Sponsored Schemes the development of Scheduled Castes, Scheduled Tribes under the Ministry of Welfare, Government of India.*

The Ministry of Welfare have the following Central and Centrally sponsored Schemes for the development of Scheduled Castes and Scheduled Tribes.

1. Special Central assistance to states/UTs as an additive to their special Component plans for the development of Scheduled Caste people
2. Special Central Assistance to State Governments to supplement their efforts in Tribal Development.
3. Income generating schemes sponsored by the Scheduled Castes Development Corporations in the States/UTs. The Corporations have been constituted with an aim to interfacing SC and ST families with financial institutions in respect of bankable schemes of economic development.
4. Post-Matric Scholarships for Scheduled Castes and Scheduled Tribes students.
5. Pre-Matric Scholarships for the children of those engaged in "unclean occupations".
6. Book Banks Scheme for Scheduled Caste/Scheduled Tribe students in Medical and Engineering Colleges.

7. Construction and setting up of Girls Hostels for Scheduled Castes and Scheduled Tribes Communities.
8. Construction and setting up of Boys Hostels for Scheduled Castes and Scheduled Tribes Communities.
9. Coaching and allied schemes for Scheduled Castes and Scheduled Tribes candidates to appear in Examinations;
10. Aid to Voluntary Organisations engaged in the welfare of Scheduled Castes and Scheduled Tribes.
11. Schemes of Development of Oil Seeds of tree and forest origin.
12. Share Capital contribution to Tribal Cooperative Marketing Federation (TRIFED).
13. Schemes for establishment of Ashram Schools in TSP Area.

[Translation]

**Drinking Water Scarcity in Rajasthan**

6802. PROF. RASA SINGH RAWAT: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Union Government propose to formulate any special plan to solve drinking water problem in Rajasthan;

(b) whether deepwell drilling machines have been imported by Government for the purpose;

(c) if so, the details thereof;